Written Answers

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD BEN M. JOSHI): (a) There are at present no direct promotional avenues for this category under the Recruitment Rules. But they are eligible to be considered for the higher posts in the establishment, according to their qualification and experience.

- (b) One.
- (c) and (d) Yes. Seven Dressers of Dr. R.M.L. Hospital Have been promoted to the following posts:
  - (1\* Theatre Assistants 5
  - (2; L.D.C. 1
  - (3) Dark Room Assistant 1

## Confirmation of Medical Officers (G D. O. Grade II)

- 1123. SHRI DHULESHWAR MEENA: Will the Minister of HEALTH AND FAMILY WELFARE be plea:ed to state.
- (a) whether it is a fact that there is no provision for confirmation of Medical Officers (G.D.O. Grade II) recruiter through the Union Public Service Commission on completion of 2 or 3 years of service; if so what are the reasons therefor;
- (b) whether it is a fact that such Medical Officers recruited as a result of U.P.S.C. Examination held in 1976 and 1977 are still temporary; if so, what is their number yearwise;
- (c) whether Government propose to make a rule governing the confirmation- of such doctors; and
- (d) what steps Government propose to take to confirm these U.P.S.C. selected Doctors?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD BIN M JOSHI): (a) No Medical

Officers (G.D.O. Grade II) recruited through U.P.S.C. are eligible for confirmation in the Grade after satisfactory completion of 2 years probationary period subject to availability of permanent vacancies.

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(b) Yes. The number of such officers year-wise is as follows: —

1976 ... 115

- 1977 ... 209
- (c) Medical Officers like other Cen tral Government servants are govern ed by relevant rules relating to con firmations.
- (d) As the confirmation of medical officers is directly linked with the availability of permanent vacancies, all the organisations which partici pate in the Central Health Service been requested to complete the have of work of conversion temporary posts into permanent ones in accord with ance the Government instruc tions in the matter.

## **Competition for Cargo**

- 1124. SHRI DHULESHWAR MEENA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:
- (a) whether the competition for cargo has become very severe on the West Coast of India, U.K. and Continental routes with many foreign shipping operators placing modern cellular ships on the routes and adopting better marketing strategies; and
- (b) if so, what steps Government propose to take in this regard?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEER-ENDRA PATIL): (a) Yes, Sir.

(b) The Shipping Corporation of India, the Scindia Steamship Navigation and the Indian Steamship Co. Ltd., have formed <sup>a</sup> Consortium since April, 1981, to offer containerised services besides the existing Break-Bulk services. In addition, the following steps have been taken by the Govern-

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ment to secure increased cargo for Indian ships;

- (1) The position regarding utilisation of Indian ships is periodically reviewed by a Standing Committee consisting of representatives of the concerned Government De partments and Public Sector Enterprises.
- (2) Public Secior Undertakings have been urged to ensure, as far as possible, the carriage .of maximum cargo by Indian
- (3) Indian shippers have been advised to patronise Indian vessels and the .'.ldian shipowners to render personalised service to exporters and importers.
- (4) Indain ship-owners have been advised to write to this Ministry suggesting any amendments to Charter Party terms, including rates of demurrage, despatch, etc.
- (5) Indian ship-owners have been advised to bring forward any specific complaints regarding payment of freight.

## Auction of Plots in Commercial Complexes in Delhi an<j New Delhi by DDA

- 1125. SHRI BHOLA PRASAD; Will the Minister of WORKS AND HOUSING be pleased to state;
- (a) whether DDA recently auctioned some plots in commercial complexes like Laxmi Nagar in East Delhi and other parts of Delhi and New Delhi;
  - (b) if so, what are the details there of;
- (c) the price fetched by each plot with their measurement;
- (d) the terms and conditions on which plots have been auctioned;
- (e,) whether any firm which had earlier purchased plots in auction and for which the firm had not paid the full amount as per rules, participated in these auctions; and

(f) if so, what are the details thereof?

THE MINISTER OF PARLIAMEN TARY AFFAIRS AND WORKS AND (SHRI HOUSING **BHISHMA** NARAIN SINGH): (a) Yes; Sir.

- (b) and (c) The details are given in Annexure-I. [See Appendix CXXI Annexure No. 45],
- (d) The detailed terms and conditions are given in the printed pamphlets published by the DDA in respect of each complex. The main terms and conditions are, however, given Annexure-". [See Appendix CXXI Annexure No. 47]
- (e) and (f) Yes; Sir. M/s. Ansal Properties and Industries Pvt. Ltd. was the highest bidder for the plot No. 38 in Nehru Place Distt. Centre in the auction held on 19-1-82. The company was also highest bidder for plot No. 6 in Bhikaji Cama Place Distt. Centre in auction held on 27-2-81 for which the company did not. make full payment of premium and was granted extension up to 15-3-82 for making the payment of balance amount of premium along with interest.

## एशियाड परियोजनाएं

1126 श्री हक्मदेव नारत्यण यादवः क्या शिक्षा मंत्री यह बताने को कृपा करेंगे कि:

- (क) ऐसे फ्लाई ग्रोवरों, स्टेडियमों तथा ग्रन्थ सम्बद्ध परियोजनाओं की अलग-प्रलग संख्या कि तने। है जिनके लिए एशियाड 1982 के सिल्सिले में ब्यवस्था को जा रहे। है और प्रत्येक परियोजना पर कितना खर्च होने की संभावनां है ; और
- (ख) इस संबंध में पहले का प्रावकलन और योजना परिव्यय का प्रारूप कितने रुप्येका या ग्रीर उसमें कितने प्रतिशत की बढ़ोतरी की गई है ?